

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.396/94

Tuesday this the 12th day of April, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.Kunjukrishna Pillai,
Casual Driver(Jeep),
Office of the Sr.Superintendent of Post Offices,
Quilon Postal Division, Quilon.

.. Applicant

By Advocate Mr.V.R.Ramachandran Nair

vs..

1. Union of India represented by
Director General of Posts,
New Delhi.

2. The Chief Post Master General,
Kerala Circle,
Trivandrum.

3. The Senior Superintendent of Post Offices,
Quilon Postal Division,
Quilon.

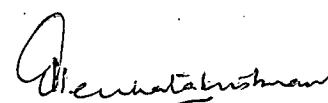
.. Respondents

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Learned counsel for applicant seeks leave to withdraw the application with freedom to pursue appropriate remedies. Leave is granted, and the application is dismissed as withdrawn. No costs.

Dated the 12th April, 1994.



P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN